

CITY CIVIL AND SESSION COURT MUMBAI
In The Court Of:HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cases Listed on 21-09-2020

Sr No	Cases	Party Name	Advocate Name
EVIDENCE PART HEARD			
1)	SPL CASE CBI/100119/2010	CBI EOW MUMBAI Versus Bengal Mill Stores Pvt. Ltd and Others	
2)	SPL CASE CBI/100103/2012	The State CBI EOW Versus Vignesh Multitrade Pvt.ltd and 3 other	
3)	SPL CASE CBI/100109/2013	The State CBI EOW Versus Nikhil Girish Patt and and anr.	
CHARGE			
4)	SPL CASE CBI/100112/2017	The State of CBI, EOW Versus Dr. Anand Praka sh Mittal	